

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1630**  
TO BE ANSWERED ON 03.08.2023

**Implementation of EPR on PIBO**

1630. SHRI BINOY VISWAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has set any target on the number of Producers, Importers, Brand Owners (PIBO) to be registered under the Extended Producers Responsibility Portal (EPRP);
- (b) number of applications received under PIBO that are incomplete, complete, pending and registered;
- (c) whether Government has provided any means for people to register through offline mode; and
- (d) action taken against PIBO for non-compliance with EPR, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): The Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging were notified on 16<sup>th</sup> February 2022. As per EPR Guidelines, the following entities shall register on the centralized online EPR portal for plastic packaging: (i) Producer (P) of plastic packaging; (ii) Importer (I) of all imported plastic packaging and / or plastic packaging of imported products; (iii) Brand Owners (BO) including online platforms/marketplaces and supermarkets/retail chains other than those, which are micro and small enterprises as per the criteria of Ministry of Micro, Small and Medium Enterprises, Government of India.; and (iv) Plastic Waste Processors. A proviso was provided in the EPR Guidelines, to undertake activities in offline manner, till the portal was under development.

As per centralized online EPR portal on plastic packaging, as on date, a total of 23432 PIBOs have been registered on the EPR portal, 1694 applications for registration are under process and 842 applications have not been approved. As per the EPR Guidelines, Environmental Compensation shall be levied based upon polluter pays principle with respect to non-fulfillment of EPR obligations by PIBOs and PWWs. The PIBOs shall file their annual returns for compliance with EPR targets for the year 2022-23 by 31<sup>st</sup> October 2023.

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